## Annexure-8

## Name Of The Corporate Debtor: Bengal Shelter Housing Development Limited under CIRP

Date of commencement of CIRP: 29-08-2025

List of creditors as on: 12-09-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

SI.	Name of Creditor Details of claim received			Details of claim admitted						Amoun	Amount	Amount of	Amount of claim	TOTAL AMOUNT	Remarks, if any
No.		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered	her relate d	% of voting share in COC , if applicable	t of conting ent claim	of any mutual dues , that may be set off	claim not admitted	under verification	Admited	
1	Kolkata Municipal Corporation	9/12/2025	23,953,400,000	-	Operational Creditors	NO	NO	NO	-	-	-	-	23,953,400,000		Claim has been kept in abeyance pending decision of the arbitration proceedings since the Claimant has filed the claim amount being the counter claim filed by them before the Hon'ble Arbitrator which is pedning adjudication. Further the liability is not recognised in the books of CD.
2	G.K. Infratech	9/11/2025	60,406,803.00		Operational Creditors	NO	NO	NO	-	-	-	-	56,434,445.00		Documents like payment receipts/ Bank Statement, ledger account, certified copy of bills, etc not provided. Further there is no Interest clause mentioined in the work orders and their dues is pending under arbritration proceding. Claim amount admitted based on Outstanding considered in the books of the CD.
			24,013,806,803.00	3,972,358.00					-	-	-	-	24,009,834,445	3,972,358.00	